

GOVERNEMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION

**RAJYA SABHA**  
**STARRED QUESTION NO. 110**  
TO BE ANSWERED ON 27.07.2018

**DEPLETING FISH STOCKS IN GODAVARI RIVER**

\*110 SHRI D. RAJA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Central Inland Fisheries Research Institute in West Bengal has received a notice from the National Green Tribunal (NGT) on the petition of Godavari River fishermen in Andhra Pradesh that fish stocks have severely depleted;
- (b) the details of the petition related to destruction of fish seed by rampant sand mining and water diversion on Godavari River;
- (c) whether a meeting has been organized with the affected fishermen of riverine villages of Gutala, Tadipudi and Dowlaiswaram on River Godavari; and
- (d) the steps proposed by Government to address the issue?

**ANSWER**

The Minister of AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI RADHA MOHAN SINGH)

**(a) to (d):** A statement is laid on the Table of the House

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**STATEMENT IN RESPECT OF PARTS (a) to (d) OF RAJYA SABHA  
STARRED QUESTION NO. 110 TO BE ANSWERED ON 27.07.2018  
REGARDING “DEPLETING FISH STOCKS IN GODAVARI RIVER”**

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(a) Yes Sir, The Indian Council of Agricultural Research (ICAR) Central Inland Fisheries Research Institute (ICAR-CIFRI) in West Bengal has received a notice in first week of June 2018 from the National Green Tribunal (NGT) on the petition of Godavari River fishermen in Andhra Pradesh for appearance in person or by a pleader duly instructed before the Tribunal at Faridkot House, Copernicus Marg, New Delhi on 31<sup>st</sup> July, 2018 at 10:30 AM for hearing. As per the direction, Director, CIFRI, Barrackpore would appear before the NGT on schedule date.

(b) Regarding the details of the petition related to destruction of fish seed by rampant sand mining and water diversion on Godavari River it is stated in the petition that (i) due to construction of diaphragm wall to facilitate the completion of major dam construction the natural flow of the water has been stopping and (ii) due to non maintainability of minimum river flow by the project, the aquatic life of the river, flora and fauna have been getting affected.

It is pertinent to mention that the matter of the petitioner does not directly concern to ICAR-CIFRI, as the Institute is involved only in research activities.

**(c)&(d)** As per the inputs received from the Government of Andhra Pradesh, the State Fisheries Department has not organized any meeting with fishermen of riverine villages of Guntala, Tadipudi and Dhawaleswaram on River Godavari.

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